

provide air service to Muzaffarpur in Bihar ;

(b) if so, by what time the said proposal is likely to materialise ; and

(c) whether in view of the big size of Bihar State he would examine inclusion of Purnea also over and above Muzaffarpur for being air linked ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The feasibility of air linking Muzaffarpur by a scheduled service by Indian Airlines or some non-scheduled operator is being examined.

(c) There is no proposal to air link Purnea at present.

Advisers to Governor of Bihar

1962. **SHRI B. P. MANDAL :** Will the Minister of HOME AFFAIRS be pleased to state ;

(a) the names of officers appointed as Advisers to the Government of Bihar ;

(b) whether it is a fact that there are some I. C. S. officers in the Bihar Government who are senior to the presently appointed Advisers ; and

(c) if so, the justification of placing Juniors over Seniors ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Sarvashri T. P. Singh and P. K. J. Manon.

(b) Yes, Sir.

(c) Appointments to such posts are not made on considerations of seniority only.

Inquiry into Murder of Pandit Din Dayal Upadhyaya

1963. **SHRI BIBHUTI MISHRA :**
SHRI B. K. DASCHOW-
DHURY :

SHRI ONKAR LAL BERWA :

Will the Minister of HOME AFFAIRS be pleased to state the action taken by Government for instituting a judicial enquiry into the murder of Pandit Din Dayal Upadhyaya ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : Shri Justice Y. V. Chandrachud, Judge of the Bombay High Court, has been appointed under the Commissions of Inquiry Act, 1952, to inquire into all the facts and circumstances relating to the death of Shri Deen Dayal Upadhyaya. The Commission is expected to complete its inquiry and make its report by April 30, 1970.

Concession in Air Fare given by the Indian Airlines during Gandhi Centenary Celebrations

1964. **SHRI BIBHUTI MISHRA :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state ;

(a) whether it is a fact that the Indian Airlines Corporation had announced concession in air fare during the Gandhi centenary celebrations to the persons visiting various places connected with Gandhiji's activities ;

(b) whether it is also a fact that no concession has been given to the passengers going to Champaran where Gandhiji launched Satyagrah for the first time in India via Patna or Banaras ; and

(c) if so, the reasons for this discrimination ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir. The concession was allowed for travel between some selected places.

(b) Yes, Sir.

(c) Mahatma Gandhi's work and activities were spread over the entire country. Only a few places were selected for the concessional fares.